

HIGH COURT OF JUDICATURE AT ALLAHABAD

NOTIFICATION

DATED: ALLAHABAD: September 18, 2012

No. 1889 /DR(S)/2012

Sri **Rajan Chaudhary**, Additional District & Sessions Judge, Moradabad to be Additional District & Sessions Judge/ Special Judge, Moradabad vice Sri Sanjay Harkauli.

He is also appointed U/s 12-A of U.P. Essential Commodities (Special Provisions) Act, 1981, as Special Judge at Moradabad against the special court created for trying cases under the said Act.

No. 1890 /DR(S)/2012

Sri **Sanjay Harkauli**, Special Judge/ Additional District & Sessions Judge, Moradabad to be Additional District & Sessions Judge, Moradabad.

No. 1891 /DR(S)/2012

Sri **Awani Kumar Upadhyay**, Additional District & Sessions Judge, Moradabad to be Additional District & Sessions Judge, Kanshiram Nagar and shall discharge functions as District & Sessions Judge till final order is passed by the Hon'ble Supreme Court.

No. 1892 /DR(S)/2012

Sri **Jang Bahadur Singh-III**, Additional District & Sessions Judge, Kanshiram Nagar to be Additional District & Sessions Judge, Kanshiram Nagar in the newly created court vide G.O. No. 318/VII-Nyay-2-2011-40 G/ 2001 dated 12.7.2011.

No. 1893 /DR(S)/2012

Sri **Sohan Lal Srivastava**, Additional District & Sessions Judge, Rae-bareli to be Additional District & Sessions Judge/ Special Judge, Rae-bareli vice Sri Mahesh Prasad Srivastava.

He is also appointed U/s 12-A of U.P. Essential Commodities (Special Provisions) Act, 1981, as Special Judge at Rae-bareli against the special court created for trying cases under the said Act.

No. 1894 /DR(S)/2012

Sri **Mahesh Prasad Srivastava**, Special Judge/ Additional District & Sessions Judge, Rae-bareli to be Additional District & Sessions Judge, Rae-bareli.

No. 1895 /DR(S)/2012

Sri **Rakesh Kumar-II**, Additional District & Sessions Judge, Rae-bareli to be District & Sessions Judge, Maharajganj vice Sri Diwakar Singh Katiyar.

No. 1896 /DR(S)/2012

Sri **Diwakar Singh Katiyar**, District & Sessions Judge, Maharajganj to be District & Sessions Judge, Hamirpur in the vacant court.

No. 1897 /DR(S)/2012

Sri **Gopal Kulshrestha**, Additional District & Sessions Judge, Muzaffarnagar to be Additional District & Sessions Judge/ Special Judge/ Muzaffarnagar vice Sri Richh Pal Singh.

He is also appointed U/s 12-A of U.P. Essential Commodities (Special Provisions) Act, 1981, as Special Judge at Muzaffarnagar against the special court created for trying cases under the said Act.

No. 1898 /DR(S)/2012

Sri **Richh Pal Singh**, Special Judge/ Additional District & Sessions Judge, Muzaffarnagar to be Additional District & Sessions Judge, Muzaffarnagar.

No. 1899 /DR(S)/2012

Sri **Raj Bahadur Singh-I**, Additional District & Sessions Judge, Muzaffarnagar to be District & Sessions Judge, Lalitpur in the vacant court.

BY ORDER OF THE COURT,

Sd/-
(ANANT KUMAR)
REGISTRAR GENERAL

No. 393 / DR (S)/ 2012, Dated: Allahabad:September 18, 2012

Copy forwarded for information and necessary action to:

1. The Executive Chairman, U.P. State Legal Services Authority, Third Floor, Jawahar Bhawan Annexe, Lucknow-226001
2. Pramukh Sachiv, Niyukti, U.P. Shasan, Lucknow .
3. Pramukh Sachiv, Nyay Evam Vidhiparamarshi, Uttar Pradesh Shasan, Lucknow.
4. The Special Secretary (Law) and Additional Legal Remembrancer, Government of U.P. Supreme Court (Legal Cell), III Floor, Bar Council of India Building, 21 Rouse Avenue Urdu Ghar Marg, New Delhi.
5. The Director, Institute of Judicial Training & Research, U.P., Vineet Khand, Gomti Nagar, Lucknow. (Information available on E-mail).
6. The Additional Director, Treasury, Camp Office, First Floor, New Treasury Building, Kutchery Road, Allahabad.
7. All the District & Sessions Judges subordinate to the High Court of Judicature at Allahabad. (Information available on E-mail).

The Officers mentioned above shall hand over charge of their present post and shall proceed to take over charge of their new postings accordingly.

The handing and taking over charge certificates may kindly be sent to the Deputy Registrar (Services) and Section Officer (Admin. A-2)High Court, Allahabad forthwith.

The officers shall also mention therein personal ID no. allotted by the Court on the charge certificates.

It is to add that local arrangement shall be made by you in pursuance to the circular letter No.27/D.R.(S)/2000 dated 21.6.2000.

8.

S/ Sri

1)	Diwakar Singh Katiyar, District & Sessions Judge, Maharajganj.
2)	Awani Kumar Upadhyay, Additional District & Sessions Judge, Moradabad
3)	Rakesh Kumar-II, Additional District & Sessions Judge, Rae-bareli
4)	Raj Bahadur Singh-I, Additional District & Sessions Judge, Muzaffarnagar

The Officers mentioned above shall hand over charge of their present posts and shall proceed to take over charge of their new postings accordingly.

The handing and taking over charge certificates may kindly be sent to the Deputy Registrar (Services), High Court, Allahabad and Section Officer (Admin. A-II) Section forthwith.

The officers shall also mention therein personal ID no. allotted by the Court on the charge certificates.

9. The Registrar, High Court, Lucknow Bench, Lucknow. (Information available on E-mail).
10. The Publication Secretary, U.P. Judicial Services Association Office, A-1, River Bank Judges Colony, Lucknow.
11. The Registrar (Confidential), High Court, Allahabad.
12. The Joint Registrar (I), High Court, Allahabad.
13. The Officer On Special Duty/ Incharge Computer Centre, High Court, Allahabad.
14. The Deputy Registrar (G), High Court, Allahabad
15. The Joint Registrar (Budget), High Court, Allahabad.
16. The Joint Registrar (Admin.), High Court, Allahabad.
17. The Section Officer (Admin. A-2 Section), High Court, Allahabad.
18. The Section Officer (Admin.A-3 Section), High Court, Allahabad.
19. The Section Officer (Admin. C Section), High Court, Allahabad.
20. The Section Officer (Confidential-B Section), High Court, Allahabad.
21. The Director, Printing & Stationary, U.P. Allahabad for publication of the notification in the next issue of the Gazette.
22. P.S. to Hon'ble Judges, with the request to place this notification before the Hon'ble Judges sitting at Allahabad & Lucknow for their Lordship's kind perusal. (Information available on E-mail).

BY ORDER OF THE COURT,

Sd/-

**(VIRENDRA KUMAR SRIVASTVA
DEPUTY REGISTRAR(SERVICES))**